

office which was there did make a report that they have heard such a report and they are trying to find out whether it is true. When they have ascertained the facts, we will certainly let the hon. Member know whether it is true or not

خواجه عیاض الدہ : کیا انریبل منسٹر کو یہ معلوم ہے کہ ۱۰ جولائی کے کچھ دن بعد ہندوستان ٹائمز کے پرچے میں ڈالمیا جین سیمنٹ فیکٹری کے مینیجر کا ایک استہتمت نکلا تھا جس میں انہوں نے اس خبر کو غلط بتلایا تھا ؟

[KHWAJA INAIT ULLAH : Is the hon. Minister aware that a few days after the 15th July the 'Hindustan Times' published a statement by the Manager of the Dalmia Jain Cement factory contradicting this report ?]

DR. B. V. KESKAR: It is a fact that the Manager of the Dalmia Jain Cement Factory has contradicted this report.

EXPORT OF URANIUM OR MONAZITE

♦105. SHRI B. RATH : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) if any minerals containing uranium or monazite are being exported out of the country ; and

(b) if so, what quantities of each mineral have been exported during the years 1950-51 and 1951-52 and to which countries ?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI) :
(a) Export of uranium and monazite is prohibited under the Atomic Energy Act. Ilmenite containing monazite up to 0.1 per cent, is, however, allowed for export.

(b) Information about Ilmenite is being collected and will be placed on the Table of the House in due course.

j English Translation

SHRI B. RATH : Is the permission of the Government of India necessary for the export of these minerals and, if so, has the Government of India permitted any firm to export them ?

SHRI T. T. KRISHNAMACHARI : I have said that the export of these two minerals is absolutely prohibited. In the case of Ilmenite, the export of Ilmenite containing a very small fractional percentage of monazite is permitted. Naturally the permission of the Government of India would be necessary.

SHRI B. RATH : May I know to which country permission for export has been given ?

SHRI T. T. KRISHNAMACHARI : I do not follow the question.

SHRI B. RATH : May I know the names of the exporters who have been permitted to export and also the names of the countries to which they have been allowed to export ?

SHRI T. T. KRISHNAMACHARI :
As a matter of fact, if the hon. Member puts a separate question, I will answer.

SHRI ABDUL RAZAK : May I know the exporting agency in India for Ilmenite ?

SHRI T. T. KRISHNAMACHARI :
Notice.

INDUSTRIAL PUBLICATIONS

*106. SHRI O. SOBHANI (On BE-j HALF OF SHRI H. D. RAJAH) : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) whether Government are aware of the publications called "reports of German, Japanese and Italian industries " published by the Board of Trade in England ; and

(b) if so, whether Government have taken any steps to procure for the

various libraries in India those publications for the assistance of persons intending to start industries of the types referred to in those publications ?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI) : (a) Yes.

(b) It is for the libraries in India to procure copies of these publications themselves ; but to assist persons interested in starting industries, Government have arranged to obtain some copies, 1,475 of which, covering 173 different types of industries, have already been distributed to private industry.

CHAMPION REEF GOLD-MINES -OF KOLAR GOLD-FIELDS

♦107. SHRI B. V. KAKKILAYA : Will the Minister for LABOUR be pleased to state :

(a) whether Government are aware that the workers of the Champion Reef Gold-Mines of Kolar Gold-Fields have gone on strike over the issue of bonus for the year 1950-51 ; and

(b) what steps, if any, Government have taken to settle the dispute ?

THE MINISTER FOR LABOUR (SHRI V. V. GIRI) : (a) As far as Government are aware, the workers have not gone on strike though they have threatened to do so.

(b) Government have decided to refer the dispute to an Industrial Tribunal for adjudication and orders will issue shortly.

STRIKE IN HIMGIRI RAMPUR COLLIERY

*108. SHRI B. RATH: Will the-Minister for LABOUR be pleased to State:

(a) whether there has been a strike in the Himgiri Rampur Colliery for the last one month ; and

(b) what steps, if any, been taken by Government for adjudication of the dispute ?

THE MINISTER FOR LABOUR (SHRI V. V. GIRI) : (a) The workers of the Himgiri Colliery went on strike on the 16th June but called it off on the 18th July 1-1952.

(b) The demands of the union were:

(i) The agreement made before the Conciliation Board on 22nd December 1951 should be brought into force immediately.

(ii) The existing wages should be raised with retrospective effect.

(iii) Cancellation of suspension orders passed on 14 workers and their reinstatement. Full pay for period of suspension should be given.

(iv) Pit No. 9 should be worked out fully.

(v) Punjabi gangs should be dismissed immediately.

The Conciliation Officer, Cuttack who held conciliation proceedings on the 5th June 1952 secured agreement on all points except items (ii) and (iii). The Regional Labour Commissioner, Dhanbad, has been asked to look into the remaining two items. His report is awaited. A decision on the question whether the dispute will be referred to adjudication will be taken after considering his report.

SHRI B. RATH : May I know how many times the Regional Labour Commissioner visited this place during the period of the strike ?

SHRI V. V. GIRI : Notice.

SHRI B. RATH : Did the Regional Labour Commissioner ever attempt to bring about a settlement during the period of the strike?

SHRI V. V. GIRI : I take it that it is so.